

Bogus Educational Institutions/Universities

537. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the bogus educational Institutions/Universities functioning in the country; and

(b) whether Government would consider giving periodical publicity of such details for the benefit of public?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) According to the information furnished by University Grants Commission (UGC), there are 17 self-styled Universities/Institutions which have been operating illegally and in violation of the UGC Act, 1956 through out the country. A list of such fake universities is enclosed in the statement. (See below). However, the status of another institution Bhartiya Shiksha Parishad, (U.P.) Open Vishwavidyalaya, Lucknow (U.P.) is sub-judice.

(b) At the beginning of each academic session, the UGC issues a press release in the leading National Dailies advising the aspiring students, wardens and the public at large, not to pursue Higher Education courses with such self-styled Universities/Vishwavidyalayas which are functioning unauthorisedly in different parts of the country. The last Press release was issued on 17.6.1998.

Statement**List of fake Educational Institutions/Universities**

1. Maithili University/Vishwavidyalaya, Darbhanga, Bihar.
2. Mahila Gram Vidyapith/Vishwavidyalaya, (Women's University), Prayag, Allahabad (U.P.)
3. Varanaseya Sanskrit Vishwavidyalaya, Varanasi (U.P.)/Jagatpur-Delhi.

4. Commercial University Ltd., Darya Ganj, Delhi.

5. Indian Education Council of U.P., Lucknow (U.P.).

6. Gandhi Hindi Vidyapith, Prayag, Allahabad (U.P.).

7. National University of Electro complex Homeopathy, Kanpur.

8. Netaji Subhash Chandra Bose University (Open University) Achal, Aligarh (U.P.)

9. D.D.B. Sanskrit University, Putur, Trichi, Tamil Nadu.

10. St. John's University, Kishanattam, Kerala.

11. National University, Nagpur.

12. United Nations University, Delhi.

13. Vocational University, Delhi.

14. Uttar Pradesh Vishwavidyalaya, Kosi Kalan, Mathura, (U.P.).

15. Maharana Pratap Shiksha Niketan Vishwavidyalaya Pratapgarh, (U.P.).

16. Raja Arabic University, Nagpur.

17. Urdu University, Motia Park, Bhopal.

NOTES: Status of Bhartiya Shiksha Parishad (U.P.) Open Vishwavidyalaya, Lucknow (U.P.) is sub-judice and the Hon'ble Court has on 18 Nov., 1998, restrained the U.G.C. from calling, declaring or otherwise treating the Bhartiya Shiksha Parishad as "Fake University" pending final decision in the suit.

बाल अधिकारों की रक्षा की योजनाएँ

538. श्री नरेन्द्र मोहन: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) बाल अधिकारों की रक्षा के लिए भारत सरकार की योजनाओं का ब्यौरा क्या है; और

(ख) क्या यह सच है कि भारत में बाल श्रमिकों की संख्या लगातार बढ़ती जा रही है और लगभग तीन

कपड़े बालक ऐसे हैं जो शहरों में फुटपाथों पर सोते हैं और पूरी तरह से निरक्षित हैं तथा मजदूरी करके अपना पेट भरते हैं?

मानव संसाधन विकास मंत्री (श्री मुरली मनोहर जोशी): (क) और (ख) सूचना एकत्र की जा रही है और समा पटल पर रख दी जाएगी।

Districts without Navodaya Vidyalayas

539. SHRI AKHILESH DAS:

SHRIMATI VEENA VERMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how far the Rajiv Gandhi's dream of having at least one Navodaya Vidyalaya in each district in the country has been fulfilled, indicating the number of districts still without such a Vidyalaya and the number of those with such Vidyalayas; and

(b) the names of districts in Maharashtra/MP/UP/Gujarat where such Vidyalayas are not yet set up?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The Scheme of Navodaya Vidyalayas envisages establishment of one Vidyalaya on an average in each district of the country. 444 Districts existing at the commencement of the VIIIth Plan have been fixed as the target for opening Navodaya Vidyalayas. So far 404 Navodaya Vidyalayas have been sanctioned. Number of Districts covered and remaining in each State is at statement-I. (See below)

(b) The State of Madhya Pradesh has been covered to the extent of 100% with regard to the districts as existed at the commencement of VIIIth plan. The names of districts in Maharashtra, UP and Gujarat where JNVs are yet to be established are given in Statement-II.

Statement-I

Sl. No.	Name of State/UT	Distts. where JNVs sanctioned	Balance Distts.
1	2	3	4
1.	Andhra Pradesh	22	01
2.	Arunachal Pradesh	08	03
3.	Bihar	48	03
4.	Gujarat	12	07
5.	Haryana	15	01
6.	Himachal Pradesh	10	02
7.	Kerala	12	02
8.	Maharashtra	28	05
9.	Sikkim	03	01
10.	Nagaland	04	03
11.	Uttar Pradesh	52	11
12.	Delhi	02	02